

DIVISION BENCH  
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/107(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	INDIAN BANK VS BISWANATH AGARWAL PERSONAL GUARANTOR OF S G STRIPS LTD
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv.	] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.	]
Ms. Zeba Khan, Adv.	]
Ms. Muskan Saha, Adv.	]
Mrs. Noelle Banerjee, Adv.	] For the Personal Guarantor
Mr. Dipak Dey, Adv.	]
Mr. Aniket Ojha, Adv.	]

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **13/05/2024**.

**Court Officer**